

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH,
LUCKNOW.**

Original Application No. 557 of 2018

This the 10th day of January, 2019

Hon'ble Ms. Jasmine Ahmed, Member-J
Hon'ble Mr. Devendra Chaudhry, Member-A

Chandra Kumar Gupta, aged about 59 years, S/o late Gobardhan Lal Gupta, Sub Post Master Tambour, Sitapur (under suspension) at present residing at C/o Majji Lal, Vikas Nagar, Sitapur

.....Applicant

By Advocate: Sri Surendran P.

V E R S U S

1. Union of India, through the Secretary, Department of Posts, New Delhi.
2. Chief Postmaster General, U.P. Circle, U.P., Lucknow.
3. Director of Postal Services (HQ), Office of CPMG, U.P. Circle, Lucknow.
4. Superintendent of Post Offices, Sitapur Division, Sitapur.

.....Respondents

By Respondents: Sri Rajesh Katiyar

O R D E R (Oral)

By Ms. Jasmine Ahmed, Member-J

Heard the learned counsel for the applicants as well as learned counsel for the respondents and perused the records.

2. The instant O.A. has been filed challenging the order dated 29.11.2018 passed by the respondent no.3. Now the applicant has been dismissed from service vide order dated 26.12.2018 and the applicant has filed another O.A. no. 04 of 2019 and the same has been disposed of vide order dated 10.1.2019 and as such the present O.A. has been rendered as infructuous. We order accordingly. No costs.

**(Devendra Chaudhry)
Member-A**

**(Ms. Jasmine Ahmed)
Member-J**

Girish/-